

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 175 OF 2015 IN
DFR NO. 645 OF 2015**

Dated: 17th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Southern Power Distribution Appellant(s)
Co. of Andhra Pradesh Ltd. & Anr.
Versus
Biomass Energy Developers Association & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. A. Subba Rao

ORDER

**IA NO. 175 OF 2015
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 06.01.2016. Dasti in addition is permitted.

List the matter on **06.01.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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